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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 13317/2022 & CM APPL. 40416/2022**

SAVAN GODIAWALA

..... Petitioner

Through: Mr. Manmeet Singh, Ms. Anjali
Dwivedi & Mr. Kamendra Singh,
Advocats. (M:9916919942)

versus

INSOLVENCY AND BANKRUPTCY BOARD
OF INDIA

..... Respondent

Through: Mr. Sahil Monga, Advocate.

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AND

+ **W.P.(C) 14950/2022, CM APPLs. 46094/2022, 46365/2022 &
46426/2022**

CHANDRA PRAKASH

..... Petitioner

Through: None.

versus

INSOLVENCY AND BANKRUPTCY BOARD
OF INDIA

..... Respondent

Through: Mr. Sahil Monga, Advocate.

CORAM:

JUSTICE PRATHIBA M. SINGH

ORDER

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13.12.2022

1. This hearing has been done through hybrid mode.
2. Subject to orders of Hon'ble the Chief Justice, list before another Bench on 2nd March, 2023.

PRATHIBA M. SINGH, J

DECEMBER 13, 2022

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